

[Secretary-General]

held on the 25th July, 1975, agreed without any amendment to the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1975, which was passed by the Lok Sabha at its sitting held on the 23rd July, 1975."

11.06 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

SIXTY-NINTH REPORT AND MINUTES

SHRI NAWAL KISHORE SHARMA (Dausa): I beg to present the Sixty-ninth Report of the Committee on Public Undertakings on Cement Corporation of India Ltd. and Minutes of the sittings of the Committee relating thereto.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES.

EXTENSION OF TERM OF OFFICE OF MEMBERS

The Minister of State in the Ministry of Home Affairs, Department of Personal and Administrative Reforms and Department of Parliamentary Affairs (Shri Om Mehta): I beg to move:

"That this House do suspend sub-rule (2) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes."

SHRI INDRAJIT GUPTA (Alipore): Sir, he should say a few words, why it is necessary.

MR. SPEAKER: There is not much to say; this is just extension of time. The question is:

"That this House do suspend sub-rule (2) of rule 331B of the Rules of

Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes"

The motion was adopted.

SHRI OM MEHTA: I beg to move:

"That this House do extend the term of office of the present members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes from Lok Sabha up to the last day of the next Session of Lok Sabha."

This motion has been brought because we thought that in this Session, which was a short Session, it could not be possible to hold the elections of the members of this Committee, and that it was better that they continued to work and the term was extended upto the last day of the next Session, otherwise this Committee could not continue its work. This was the only purpose.

MR. SPEAKER:

The question is:

"That this House do extend the term of office of the present members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes from Lok Sabha upto the last day of the next Session of Lok Sabha."

The motion was adopted.

SHRI R. S. PANDEY (Rajnandgaon): Those who are not Scheduled Castes like Pandey, and Rajas should also be given opportunity to serve on this Committee.

SHRI S. M. BANERJEE (Kanpur): Whether the next session is going to be held at all.

MR. SPEAKER: So long as the Speaker is there, the session will be there.